

Shree Hanuman Sugar & Industries Limited**List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.****Date of Commencement of CIRP: 27-09-2024; List of Creditors is Pursuant to claims received and updated as on 14-02-2025****List of operational creditors (Government dues)***(Amount in Rs.)*

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claims under verification	Amount of claims not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party	% of voting share in COC, if applicable					
1	Employees Provident Fund Department	Employees and Workmen	13-11-2024	12,58,25,729.00	-	Unsecured	No	-	-	-	12,58,25,729.00	-	Under verification
2	Income Tax	Ministry Of Finance	03-11-2024	46,04,69,197.00	45,78,17,610.69	Unsecured	No	-	-	-	-	26,51,586.31	Balance rejected is interest dues
3	Suagrcane Industries Department	Bihar Government	11-02-2025	51,23,29,261.00	-	Unsecured	No	-	-	-	51,23,29,261.00	-	Under verification
	Total			1,09,86,24,187.00	45,78,17,610.69						63,81,54,990.00	26,51,586.31	
	Total (In crores)			109.86	45.78						63.82	0.27	